

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

BAIL APPL.NO. TMP 126 OF 2020

(Crime No. 318/2020 of Edathala Police Station, Ernakulam District)

**PETITIONER/ACCUSED**

Fasaludheen,  
Aged 29 years, S/o Sidhique,  
Karukunnath House,  
Perigala P.O, Pallikkara,  
Ernakulam – 683565.

By Adv K.S Arun Kumar

**RESPONDENT/COMPLAINANT**

State of Kerala represented by,  
Public Prosecutor,  
High Court of Kerala, Ernakulam

BY PUBLIC PROSECUTOR Smt Pushpalatha M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**C.S.DIAS, J.**

=====

**BA TMP No.126 of 2020**

=====

**Dated this the 28<sup>th</sup> day of April, 2020.**

**ORDER**

The defacto complainant has filed an application to get himself impleaded in the above bail application. The application is allowed. Show the name of Advocate Sri.Thomas as the Counsel for the impleading petitioner.

Post for further consideration on 30.4.2020.

**C.S.DIAS  
JUDGE**

sks/28.4.2020